



**ORDER**

Counsel for Applicant is present. Counsels for R1 to R9, R11 and R12 are present. There is no representation on behalf of R10. Counsel for the Applicant is directed to provide the copies of the Application along with the typed set to the Counsels for the Respondents. **The Registry** is directed to issue notice to R10. The Applicant is directed to serve private notice to R10 and file proof of the same on next date of hearing. Put up on **03.10.2019 at 10.30 A.M.**



(ANIL KUMAR B)  
MEMBER (TECHNICAL)



(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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